

# CENTRAL ELECTRICITY REGULATORY COMMISSION

3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi -110 001

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No. L-1 /236/2018/CERC

Date: 30<sup>th</sup> April,2020

## PUBLIC NOTICE

**Subject: Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff)(First Amendment) Regulations, 2020 - Extension of Last date of submission thereof.**

The comments/suggestions on "Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (First Amendment) Regulations, 2020 were invited by 30<sup>th</sup> April, 2020 vide Public Notice No. L-1 /236/2018/CERC dated 1<sup>st</sup> April,2020.

2. Subsequent to above, various stakeholders have requested for extension of time on account of extension of restrictions on account of outbreak of Covid-19 till 3<sup>rd</sup> May, 2020 and also in view of requirement of adequate study of the proposed draft regulations since these are being introduced for the first time.

3. In view of above, it has been decided to extend the date of submission of comments/ suggestions/objections till 15<sup>th</sup> May, 2020. Date of public hearing will be decided separately.

Sd/-  
(Sanoj Kumar Jha)  
Secretary, CERC

Note: The comments/suggestions/objections may be sent by email on [secy@cercind.gov.in](mailto:secy@cercind.gov.in) to the Secretary, Central Electricity Regulatory Commission, 3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi.